

**CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH**

OA/310/01383/2018

Dated Friday the 2nd day of November, Two Thousand Eighteen

PRESENT

Hon'ble Mr. R.Ramanujam, Member(A)

K.M.Babu,
Sr.Technician/C&W
Erode, Southern Railway,
Salem Division. .. Applicant

By Advocate M/s Ratio Legis

Vs.

1. Union of India,
Rep., The General Manager,
Southern Railway, Park Town,
Chennai.
- 2.The Divisional Railway manager,
Southern Railway, Salem Division,
Soormanagal, Salem.
- 3.Sr.Divisional Mechanical Engineer/C&W,
Southern Railway, Salem Division,
Soormanagal, Salem.
- 4.The Divisional Personnel Officer,
Southern Railway, Salem Division,
Soormanagal Post, Salem. .. Respondents

ORDER**Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)**

When the matter is taken up for hearing, learned counsel for the applicant submits that the applicant wished to withdraw this OA. He has made an endorsement on the case file to this effect. Accordingly, the OA is dismissed as withdrawn.

(R.Ramanujam)
Member(A)
02.11.2018

M.T.